

the suppression of immoral traffic in women and girls, be referred to a Select Committee consisting of Her Highness Rajmata Kamlendu Mati Shah, Shrimati Jayashri Raiji, Shrimati Uma Nehru, Shri B. Ramachandra Reddy, Shrimati Tarkeshwari Sinha, Shri N. B. Chowdhury, Shrimati Ammu Swaminadhan, Shri A. M. Thomas, Shri Jaipal Singh, Sardar A. S. Saigal, Shri Upendra Nath Barman, Shri Fulsinhji B. Dabhi, Shrimati Anusayabai Borkar, Shrimati Minimata, Shri D. C. Sharma, Pandit Chatur Narain Malviya, Shri M. L. Agrawal, Shri Mohanlal Saksena, Shri H. V. Pataskar, Shrimati Shivravjati Nehru, Shrimati Sushama Sen, Shri Radha Raman, Shri Raghur Sahai, Shri Bhakt Darshan, Pandit Thakur Das Bhargava, Dr. Mono Mohan Das, Shri Amjad Ali, Shrimati Renu Chakravartty and Shri B. N. Datar, with instructions to report by the last day of the first week of the next Session."

The motion was adopted.

CHILDREN BILL

The Deputy Minister of Education
(Dr. M. M. Das): I beg to move:

"That the Bill to provide for the care, protection, maintenance, welfare training, education and rehabilitation of neglected children and juvenile delinquents in Part C States, as passed by Rajya Sabha, be referred to a Select Committee consisting of Her Highness Rajmata Kamlendu Mati Shah, Shrimati Jayashri Raiji, Shrimati Uma Nehru, Shri B. Ramachandra Reddi, Shrimati Tarkeshwari Sinha, Shri N. B. Chowdhury, Shrimati Ammu Swaminadhan, Shri A. M. Thomas, Shri Jaipal Singh, Sardar A. S. Saigal, Shri Upendra Nath Barman, Shri Fulsinhji B. Dabhi, Shrimati Anusayabai Borkar, Shrimati Minimata, Shri D. C. Sharma, Pandit Chatur Narain Malviya, Shri M. L. Agrawal, Shri

Mohanlal Saksena, Shri H. V. Pataskar, Shrimati Shivravjati Nehru, Shrimati Sushama Sen, Shri Radha Raman, Shri Raghur Sahai, Shri Bhakt Darshan, Pandit Thakur Das Bhargava, Shri B. N. Datar, Shri Amjad Ali, Shrimati Renu Chakravartty and the Mover, with instructions to report by the last day of the first week of the next Session."

Mr. Speaker: The question is:

"That the Bill to provide for the care, protection, maintenance, welfare training, education and rehabilitation of neglected children and juvenile delinquents in Part C States, as passed by Rajya Sabha, be referred to a Select Committee consisting of Her Highness Rajmata Kamlendu Mati Shah, Shrimati Jayashri Raiji, Shrimati Uma Nehru, Shri B. Ramachandra Reddi, Shrimati Tarkeshwari Sinha, Shri N. B. Chowdhury, Shrimati Ammu Swaminadhan, Shri A. M. Thomas, Shri Jaipal Singh, Sardar A. S. Saigal, Shri Upendra Nath Barman, Shri Fulsinhji B. Dabhi, Shrimati Anusayabai Borkar, Shrimati Minimata, Shri D. C. Sharma, Pandit Chatur Narain Malviya, Shri M. L. Agrawal, Shri Mohanlal Saksena, Shri H. V. Pataskar, Shrimati Shivravjati Nehru, Shrimati Sushama Sen, Shri Radha Raman, Shri Raghur Sahai, Shri Bhakt Darshan, Pandit Thakur Das Bhargava, Shri B. N. Datar, Shri Amjad Ali, Shrimati Renu Chakravartty and the Mover, with instructions to report by the last day of the first week of the next Session."

The motion was adopted.

WOMEN'S AND CHILDREN'S INSTI- TUTIONS LICENSING BILL

Shrimati Kamlendu Mati Shah
(Garhwal Dist.—West cum Tehri
Garhwal Dist. cum Bijnor Dist.—
North): Sir, I beg to move:

"That in the motion for refer-
ence of my namely the women's